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In would be used in the programme. this programme interviews, of six other persons were recorded for longer duraton but much lesser footage was used However particular care is ' taken the that while editing the programmes statements made by the interviewee are not distorted and the gist of what the interviewee intended to say is faithfully con-Regarding General Mayadas's veved. views on the choice of the gun which was of first the main thrust thè part of the programme his views were fully telecast.

(b) No, Sir. It is not the general practice followed by Doordarshan.

## **Production of Vanaspati**

1276. SHRI KAMAL MORARKA: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that production of Vanaspati is on a declining trend;

(b) if so, the reasons therefor: and

(c) what corrective action is being taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA): (a) There was a decline in the production of vanaspati during the months of April and May. However, the production has gone up in the month of June as shown below:

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Month, 1988				Production (in tonnes)	
February		- <i>-</i>	<u>.</u>		81,554
March					80,654
April					73,69
May					75,210
June 🤞					82,005

(b) and (c) One of the main reasons for the decline in production is the shortage of tinplates for packing of vanaspati. As a remedial measure, permission is being regularly granted for the use of non-ISI thoroughly cleaned second hand tin containers for packing of vanaspati. The Burcau of Indian Standards (BIS) has also been asked to ensure expeditious clearance of pending applications for the manufacture of pouches for packing of vanaspati.

1277. [Tranferred to the 9th. August, 1988.]

Introduction of mid-day programme,

1278. SHRI RAJNI RANJAN SAHU: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to introduce one hour mid-day programme on Doordarshan for housewives and retired persons; and

(b) if so, the details thereof?

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND THE MINISTER OF INFORMATION AND BROADCAS-TING (SHRI H. K. L. BHAGAT): (a) and (b) Yes Sir It has been decided to commence afternoon transmission from 1345 hrs. to 1445 hrs. on Mondays to Fridays. The programmes to be included in this transmission will be a mix of entertainment, utility and informative etc.

## Setting up of district Centres to implement scheme for Handicapped

1279. SHRI RAJNI RANJAN SAHU: Will the Minister of WELFARE be pleased to state:

(a) whether it is a fact that Government propose to set up district Rehabilitation Centre to implement scheme to provide comprehensive and coordinated services to Handicapped persons living in rural areas; and

(b) if so how many centres have been set up 30 far State-wise?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRIMATI SUMATI ORAON): (a) and (b) The District Rehabilitation Centre Scheme has [RAJYA SABHA]

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been set up pilo basis in 10 States and 10 District<sub>s</sub> covering 2 primary Health Centres each. The Centres have been set up at the following places:---

(1) DRC, VIRAR, Thane District (Maharashtra);

(2) DRC, Kharagpur, District Midnapur (West Bengal);

(3) DRC, Chengalpattu, District Chengalpattu (Tamil Nadu);

(4) DRC, Sitapur, District Sitapur (Uttar Pradesh);

(5) DRC, Mysore, District Mysore (Karnataka);

(6) DRC, Bhubaneswar, District Puri (Orissa);

(7) DRC, Bilaspur, District Bilaspur (Madhya Pradesh);

(8) DRC, Vijayawada, District Krishna (Andhra Pradesh);

(9) DRC, Kota, District Kota (Rajasthan);

(10) DRC, Bhiwani, District Bhiwani (Haryana).

The Indian Institute of Management. Ahmedabad, has been entrusted with the job of evaluation of the project in consultation with the Planning Commission. Only after the evaluation is completed, a decision will be taken for expansion of the DRC Project on a large scale.

## Law governing adulteration of food stuff

1280. SHRI RAJNI R., NJAN SAHU Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether it is a fact that a Group has been constituted by the Delhi Consumer Council to study the laws governing the adulteration of food stuff;

(b) if so, what are the report of that Group;

(c) how many dases of adulteration have been brought into light so far; (d) whether such type of groups have also been formed in other states to vigil over the adulteration of food stuff; and

(e) if so, what are the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF FOOD AND CIVIL SUPPLIES (SHRI D. L. BAITHA): (a) to (c) In its meeting held on 23-5-1988, the Delhi Consumer Protection Council has formed a Working Group on "Food Adulteration". The Group has not submitted it,s report so far. The report of , this Group will be placed before the Delhi Consumer Protection Council in its next meeting. According to information fur-'nished by Delhi Administration, 1738 samples were lifted in 1987-88, of which 281 were found adulterated.

(d) and (e) As per information available, the Tamil Nadu Consumer Protection Council has also constituted a Sub-Group on 'Prevention of Food Adulteration'. The Sub-Group will submit its feport for consideration in the next meeting of the State Level Consumer Protection Council.

## दिल्ली में अवैद्य खनन

1201 भी रजनी रंजन साहू: क्या इस्पात थ्रौर खान मंत्री यह बताने की की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली के ग्रास पास ग्ररावली पहाड़ियों में दिल्ली राज्य खलिज विकास निगम ने जिन इलाकों को खनन के लिये तय किया है उन इलाकों पर निगम के ग्रधिकारियों की मिली भगत से ग्रवैध खनन हो रहा है, जिससे सरकार को लाखों रुपये का नुकसान हो रहा है, ग्रौर

(ख) यदि हां, तो सरकार ढारा इसे रोकने के लिये क्या उपाय किये जा रहे हैं ?

इस्पात ग्रौर खान मंत्री (श्री माखन लाल फोतेवार) : (क) ग्रौर (ख) दिल्ली राज्य खनिज विकास निगम के दायरे